

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 28.02.2019 (THURSDAY)

Court of Chairperson

10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A No.172 of 2019 in Comp. App. (AT) (Ins) No. 03 of 2019	Committee of Creditors of Essar Steel (India) Ltd. through State Bank of India Vs. Satish Kumar Gupta &Ors.	Abhishek	Raunak Dhillon-R1 Sandeep Singhvi (R-2), Misha (R-COC)
2.	Comp. App. (AT) (Ins) No. 512 of 2018	Paramjit Gandhi Vs. Amit Kumar Malik & Anr.	Satish Rai	Vivek Malik
3.	Comp. App. (AT) (Ins) No. 696 of 2018	Hemanth Meka Rao Vs. Asset Reconstruction Company (India) Ltd. (ARCIL) & Anr.	Rajeev K. Pandey	Navneet Gupta (R-1) Dhiren Shah (R-Liquidator)
4.	Comp. App. (AT) (Ins) No. 764 of 2018	Atithi Narendra Patel & Anr. Vs. Dipco Pvt. Ltd.	Nitin Mishra	Anusuya Salwan
5.	Comp. App. (AT) (Ins)No. 88 of 2019	Aman Nagar Vs. Amit Agnihotri & Ors.	Abdhesh Chaudhary	Amit Agnihotri (R1), Prashant (R2)
6.	Comp. App. (AT) (Ins) No. 107 of 2019	Hadi Mohd Teher Badri. Vs. Neeraj Gupta & Ors.	Arjun Jain	Sabhya Chaudhary, Aditya Parolia
7.	Comp. App. (AT) (Ins) No. 131 of 2019	Asset Reconstruction Company (India) Ltd. Vs. Unimark Remedies Ltd (Through Resolution Professional) & Anr.	Shashank Agarwal	Rohan Agrawal (R1), Ekta Choudhary
8.	Comp. App (AT) (Ins) No. 150 of 2019	Jagbasera Infratech Pvt Ltd. Vs. Rawal Variety Construction Ltd.	Sumant Bharadwaj	

For Admission (Fresh Cases)

9.	Comp. App (AT) (Ins) No. 203 of 2019	Saravana Global Holdings Ltd & Anr. Vs. Bafna Pharmaceuticals Ltd & Anr.	Yashvardhan Bandi	
10.	Comp. App (AT) (Ins) No. 204 of 2019	P.Vijay Kumar Vs. Priya Trading Company & Ors.	R.V. Yogesh	
11.	Comp. App (AT) No. 48 of 2019	UFO Moviez India Ltd & Anr. Vs. Union of India, Ministry of Corporate Affairs, through the Regional Director, Western Region.	Vijayendra Pratap Singh	

For Admission (After Notice)

12.	Comp. App. (AT) (Ins)No. 86 of 2019	Sumeet Kumar & Ors. Vs Jay Ace Technologies Ltd & Ors	Ashok K.Aggarwal	
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13.	Comp. App. (AT) (Ins) No. 725 of 2018	Sunshine Caterers Pvt. Ltd. Vs. Redreef Finance & Investment Pvt. Ltd.	Rakshith Srivastava	Rajender Beniwal (R1), Sunil Tripathi (R2)
14.	Comp. App. (AT) (Ins) No. 755 of 2018	Harish Shivdasani Vs. Harsh Vinimay Pvt. Ltd.	Divyanshu Rai	Ankit Singhal
15.	Comp. App. (AT) (Ins) No. 797 of 2018	Surender Vasudeva & Anr. Vs. Crown Realtech Pvt. Ltd. & Anr.	Rakesh Kumar	Sameer Rastogi- R2 Amit Agrawal (IRP)
16.	Comp. App. (AT) (Ins) No. 66 of 2019	Ravi Mahajan. Vs. Jalesh Kumar Grover & Ors.	Anannya Ghosh	Mohit Bakshi-R3
17.	Comp. App. (AT) (Ins)No. 87 of 2019	C.Satyanarayana Vs. Sri Vasudevan	P.V. Yogeswaran	
18.	Comp. App. (AT) (Ins) No. 04 of 2019	Smart Timing Steel Ltd. Vs. National Steel & Agro Industries Ltd.	Sanjay Grover	Tishampati Sen
19.	Comp. App. (AT) (Ins) No. 55 of 2019	Anand Rai Vs. Walsons Services Pvt Ltd.& Anr.	Murari Kumar	Palak Romitra(R1), Videh vaish (R2)
20.	Comp. App. (AT) (Ins) No.123 of 2019	Shashi Mohan Garg. Vs. International Asset Reconstruction Company Pvt Ltd & Anr.	Ankur Goel	
21.	Comp. App. (AT) No. 04 of 2019	MEL Wind Mills Pvt Ltd Vs. Mineral Enterprises Ltd & Anr With	Aditya Narayan	Ashok Mathur-R1 R Gopal Krishnan- R2
22.	Comp. App. (AT) No. 05 of 2019	MEL Properties Pvt Ltd. Vs. Mineral Enterprises Ltd & Anr. With	Aditya Narayan	Ashok Mathur-R1 R Gopal Krishnan- R2
23.	Comp. App. (AT) No. 06 of 2019	Mineral Enterprises Ltd. Vs. MEL Windmills Pvt. Ltd. & Anr.	R. Sudhinder	Ashok Mathur-R1 R Gopal Krishnan- R2
24.	Competition Appeal (AT) No. 96 of 2018	Karnataka Film Chamber at Commerce (KFCC) & Anr. Vs. Competition Commission of India & Anr.	Aakanksha Kaul	Mayank Bansal-R1

For Hearing (Part Heard)

25.	Comp. App. (AT) (Ins) No. 194 of 2018	IDBI Bank Ltd. Vs. MBL Infrastructures Ltd. &Ors. with	Milan Singh Negi	KunalKohli (R1) AnsuyaSalwan - R3
26.	Comp. App. (AT) (Ins) No. 225 of 2018	Bank of Baroda &Anr. Vs. MBL Infrastructures Ltd & Ors. with	SurabhiKhattar	KunalKohli (R1) Sanjeev Ahuja-R2 AnsuyaSalwan - R3
27.	Comp. App. (AT) (Ins) No. 235 of 2018	Bank of India Vs. MBL Infrastructures Ltd. & Ors.	V. Seshagiri	Kunal Kohli-R2 Ansuya Salwan- R3

12: 00 Noon**For Admission (After Notice)**

28.	Competition App. (AT) No. 51 of 2018	K.M. Chakrapani Vs. Competition Commission of India &Anr. With	K. Lakshami Narayanan	Rajdipa Behura (R1), Shruti Iyer-R2
29.	Competition Appeal (AT) No. 53 of 2018	Saifudheen E. Vs. The Competition Commission of India & Ors. With	Nazia Hasan	Rajdipa Behura (R1), Shruti Iyer-R2
30.	Competition Appeal (AT) No. 54 of 2018	Muraleedharan K. Vs. The Competition Commission of India & Ors.	Nazia Hasan	Shruti Iyer-R2

For Hearing

31.	Comp. App. (AT) (Ins) No. 31 of 2018	Ramco Systems Ltd. Vs. Spicejet Ltd.	Raj Dev Singh Arijeet Banerjee	Abhishek Sharma, Ashly Cherian
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02:00 PM**For Hearing**

32.	Comp. App. (AT) No. 185-186 of 2018 Part Heard	Anil Chandanmal Singhvi Vs. Union of India & Ors. With	Mahesh Agarwal	Shally Bhasin-R1
33.	Comp. App. (AT) No. 187-188 of 2018 Part Heard	Devendra Kumar Agrawal Vs. Union of India & Ors. With	Mahesh Agarwal	Shally Bhasin-R1
34.	Comp. App. (AT) No. 189-190 of 2018 Part Heard	Sunil Hasmukhlal Shah Vs. Union of India & Ors. With	Mahesh Agarwal	Shally Bhasin-R1
35.	Comp. App. (AT) No. 192 of 2018 Part Heard	Union of India, MCA Vs. 63 Moons Technologies Ltd. &Ors. With	D Simon	Shally Bhasin-R1
36.	Comp. App. (AT) No. 196-197 of 2018 Part Heard	Jigish Shantilal Sonagara Vs. Union of India & Ors. With	Mahesh Agarwal	Sanjay Shorey
37.	Comp. App. (AT) No. 198-199 of 2018 Part Heard	Berjis Desai Vs. Union of India & Ors. With	Mahesh Agarwal	Sanjay Shorey
38.	Comp. App. (AT) No. 200-201 of 2018 Part Heard	NishaDutt Vs. Union of India & Ors. With	Mahesh Agarwal	Sanjay Shorey
39.	Comp. App. (AT) No. 202-203 of 2018 Part Heard	Prashant Desai Vs. Union of India & Ors. With	Mahesh Agarwal	Sanjay Shorey

40.	Comp. App. (AT) No. 204-205 of 2018 Part Heard	Manjay Prakash Shah Vs. Union of India & Ors. With	MishaRohtagiMohta	Sanjay Shorey
41.	Comp. App. (AT) No. 206-207 of 2018 Part Heard	DiwangSunderrajNeralla Vs. Union of India & Ors. With	MishaRohtagiMohta	Sanjay Shorey
42.	Comp. App. (AT) No. 208 of 2018 Part Heard	63 Moons Technologies Ltd. Vs. Union of India & Ors. With	MishaRohtagiMohta	Sanjay Shorey
43.	Comp. App. (AT) No. 209 of 2018 Part Heard	Jignesh Prakash Shah Vs. Union of India & Ors.	MishaRohtagiMohta	Sanjay Shorey
44.	TA (AT) (Competition) No. 03 of 2017 (Old Appeal No. 44/2016) Part Heard	M/s. Eli Lilly & Co. Vs. CCI	Manas Kumar Chaudhuri	Abhimanyu Verma
45.	Competition Appeal (AT) No. 06 of 2018	All Kerala Chemists & Druggists Association &Ors. Vs. CCI &Ors. with	Sajith P. Warriier	Abhishek Yadav
46.	Competition Appeal (AT) No. 08 of 2018	A. N. Mohan Vs. Sudeep P M &Ors. with	Amit Gupta	Abhishek Yadav
47.	Competition Appeal (AT) No. 09 of 2018	Thrissur District Unit of AKCDA &Ors. Vs. CCI &Ors. with	Sajith P. Warriier	Abhishek Yadav
48.	Competition Appeal (AT) No. 10 of 2018	Kasargod District Unit of AKCDA &Ors. Vs. CCI &Ors.	Sajith P. Warriier	Abhishek Yadav
49.	Competition App. (AT) No. 71 of 2018	Planetcast Media Services Ltd Vs Competition Commission Of India & Ors	Aakansha Kaul	Udayan Jain (R-CCI)
50.	Competition App. (AT) No. 72 of 2018	Lalit Jain & Ors Vs Competition Commission Of India & Ors	Aakansha Kaul	Udayan Jain (R-CCI)

For Hearing (Part Heard)

51.	Comp. App. (AT) (Ins) No. 243 of 2018	Axis Bank Ltd. Vs. Anuj Jain (Resolution Professional for JaypeeInfratech Ltd.) With	VijayendraPratapSingh	Honey Satpal-RP Sasham Babbar
52.	Comp. App. (AT) (Ins) No. 244 of 2018	Standard Chartered Bank Vs. Anuj Jain (Resolution Professional for JaypeeInfratech Ltd.) with	Prag Maini	Honey Satpal
53.	Comp. App. (AT) (Ins) No. 245 of 2018	ICICI Bank Ltd. Vs. Anuj Jain (Resolution Professional for JaypeeInfratech Ltd.) with	Prag Maini	Honey Satpal-RP Sasham Babbar
54.	Comp. App. (AT) (Ins) No. 249 of 2018	State Bank of India Vs. Anuj Jain, (R.P.) for JaypeeInfratech Ltd. & Ors. With	R.P. Kapur	Honey Satpal-RP Shweta Bharti (R- IFCI)
55.	Comp. App. (AT) (Ins) No. 276 of 2018	Jai Prakash Associates Ltd. Vs. Anuj Jain, R.P. for JaypeeInfratech Ltd. With	Tarun Mehta	Honey Satpal
56.	Comp. App. (AT) (Ins) No. 301 of 2018	Axis Bank Ltd. Vs. Anuj Jam (Resolution Professional for Jaypee Infratech Ltd) with	VijayendraPratap Singh	Honey Satpal-RP Sasham Babbar
57.	Comp. App. (AT) (Ins) No. 331 of 2018	Bank of Maharashtra Vs. Anuj Jain, R.P. of JaypeeInfratech Ltd. with	DivyanshuGoyal	Honey Satpal
58.	Comp. App. (AT) (Ins) No. 343 of 2018	United Bank of India Vs. Anuj Jain, R.P. of JaypeeInfratech Ltd. & Ors. with	Rajiv S. Roy	Honey Satpal Shipra Shukla-R26
59.	Comp. App. (AT) (Ins) No. 348 of 2018	Central Bank of India Vs. Anuj Jain with	Jaswinder Singh	Honey Satpal
60.	Comp. App. (AT) (Ins) No. 349 of 2018	Standard Chartered Bank Vs. Anuj Jain with	Parag Maini	Honey Satpal
61.	Comp. App. (AT) (Ins) No. 353 of 2018	ICICI Bank Ltd. Vs. Anuj Jain, R.P. of Jaypee Infratech Ltd. With	Manu Nair	Honey Satpal Sasham Babbar

62.	Comp. App. (AT) (Ins) No. 370 of 2018	UCO Bank Vs. AnujJain,R.P. of JaypeeInfratech Ltd. & Ors. With	Abhijet Roy	Honey Satpal, Divyanshu Goyal(R-23) Jaswinder Singh- R26
63.	Comp. App. (AT) (Ins) No. 374 of 2018	The KarurVysya Bank (P) Ltd. Vs. Anuj Jain, R.P. of Jaypee Infratech Ltd. with	RekhaAnand	Honey Satpal
64.	Comp. App. (AT) (Ins) No. 376 of 2018	L & T Infrastructure Finance Company Ltd. Vs. Anuj Jain, R.P. for JaypeeInfratech Ltd. With	Varun Singh	Honey Satpal
65.	Comp. App. (AT) (Ins) No. 411 of 2018	Central Bank of India Vs. Anuj Jain, R.P. of JaypeeInfratech Ltd. with	Jaswinder Singh	Honey Satpal
66.	Comp. App. (AT) (Ins) No. 424 of 2018	Canara Bank Vs. Anuj Jain, R.P. of JaypeeInfratech Ltd. & Ors. With	Rajiv S. Roy	Honey Satpal
67.	Comp. App. (AT) (Ins) No. 436 of 2018	Karnataka Bank Ltd. Vs. Anuj Jain, R.P. of Jaypee Infratech Ltd. With	Sanjay Bajaj	Honey Satpal
68.	Comp. App. (AT) (Ins) No. 458 of 2018	IFCI Ltd. Vs. Anuj Jain, R.P. of Jaypee Infratech Ltd. With	Shweta Bharti	Honey Satpal
69.	Comp. App. (AT) (Ins) No. 492 of 2018	Allahabad Bank Vs. Anuj Jain, R.P. of Jaypee Infratech Ltd. & Ors. With	Rajiv S. Roy	Honey Satpal
70.	Comp. App. (AT) (Ins) No. 511 of 2018	Jammu & Kashmir Bank Vs. Anuj Jain, R.P. Jaypee Infratech Ltd. & Ors. With	Prareek Khaitan	Honey Satpal
71.	Comp. App. (AT) (Ins) No. 524 of 2018	The South Indian Bank Ltd. Vs. Anuj Jain, R.P. of Jaypee Infratech Ltd.	Abhimanyu Chopra	Honey Satpal

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By Order
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Registrar